## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/140/2016

NAME OF THE PETITIONER(S)

: S. Reha Banu

NAME OF THE RESPONDENT(S)

: M/s Green House Promoters P. Ltd &8 others

UNDER SECTION

: 397/398 and 237

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

SUDHA BRIDHARAN FOR ANIRUPH KRISHWAN

Counsel por R5-10

25-110/16

PATTHSH COMME PAR P. JAYAPRAKASH

COUNSEC FOR PETSTONER

S. ManoThuman

coursel for RI-R4.

For B. Dhanarag

## ORDER

Counsel for petitioner present. Counsels for R1 to R4 and counsel for R5 to R10 are present. Counsel for petitioner prayed further time for verifying the documents in the registry and obtaining certified copies of documents. At request time is extended finally. Put up on 16.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)